

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.2**

**New IA/6249/2022, New IA/6344/2022 New IA/179/ND/2023**  
**IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 17.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**New IA/6249/2022**

This application has been filed under Section 22(3)(a) of IBC, 2016 read with Rule 11 of NCLT Rules, 2016 seeking the confirmation of the appointment of IRP as RP. We have heard the submissions made by the Learned Counsel for the Resolution Professional and also gone through the agenda item as well as the Resolution passed by the CoC. It transpires that CoC has approved the IRP to be appointed as the Resolution Professional in the matter. Having regard to the submissions made by the Counsel as well as contents of the application, this Tribunal allows the present application for appointment and continuation of Mr. Hitesh Goyal, IRP of the Corporate Debtor as RP who is appointed by CoC in the meeting held on 13.07.2022. Present application stands allowed.

The Resolution Professional is directed to work on war-footing basis and complete the resolution process within the time prescribed under law.

**New IA/6344/2022**

This application has been filed under Section 60(5) of Insolvency & Bankruptcy Code, 2016 seeking direction to the 1st respondent to include the full claim of the applicant. However, no one has appeared on behalf of the applicant.

**New IA/179/ND/2023**

This is Second Progress Report submitted by the Resolution Professional in the form of application. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA No. 179/ND/2023 stands disposed of.

**Let this matter be posted on 17.02.2023.**

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**